

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

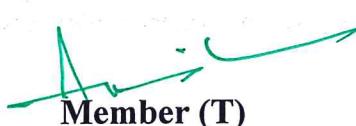
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

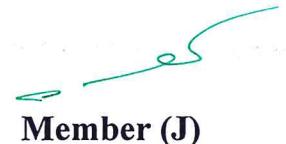
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.37/BB/ 17	-	For filing OL report	230/232	Ripple Fragrances Exports Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. Rajashree 9632462792	Petitioner	<u>B. Rajashree</u>

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for R.D & ROC is present. She requested time for filing report. List it on 08/11/2017.


Member (T)


Member (J)